

(b) whether it is also a fact that an FIR was filed against him in 2007 after being found guilty in a CBI inquiry; and

(c) if so, the reasons due to which Ministry is not giving permission to initiate legal proceeding against him?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) An Expert Committee has been constituted by Central Vigilance Commission (CVC) to examine the issue of sanction for prosecution of President of Indian Nursing Council and give its recommendations.

Financial Assistance for upgradation of Goa Medical College

2480. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the State Government of Goa has approached the Central Government for financial assistance to upgrade Goa Medical College;

(b) is so, whether Government has agreed to give the assistance;

(c) the quantum of assistance proposed to be given, pattern of assistance, and the components of the package; and

(d) the details of services proposed to be upgraded with the financial assistance to be given by the Central Governments to the State?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No.

(b) to (d) Does not arise.

Measures to tackle JE in Uttar Pradesh

2481. SHRI BRIJLAL KHABRI:

SHRI JAI PRAKASH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Japanese Encephalitis (JE) is taking epidemic form in some districts of eastern Uttar Pradesh and large number of people are dying of it.

(b) whether the vaccines made available by the Central Government against this disease have been found of poor quality added to that arrangement of vaccines was not made timely and the responsibility for this has also not been fixed so far;

(c) whether Government will provide vaccine as per need of the State for permanent eradication of Japanese Encephalitis; and

(d) if so, by when and whether any action plan has been made in this regard:

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) No. Japanese Encephalitis (JE) is not taking an epidemic form in the districts of eastern Uttar Pradesh. Acute Encephalitis Syndrome (AES)/Japanese Encephalitis (JE) cases and deaths reported in Uttar Pradesh during the last two years and the current year are given below:

Year	Cases	Deaths
2008	3839	684
2009	4482	774
2010 (as on 31st July, 2010)	0618	103

(b) to (d) Government of India has been providing JE vaccine and logistic support for the JE vaccination in the high disease burden districts of Uttar Pradesh since 2006. AS per the JE Coverage Evaluation Survey Report, 2008, the JE vaccination coverage in Gorakhpur was 52.3%. Subsequently, in consultation with the Government of Uttar Pradesh, a re-vaccination drive was decided to be conducted in seven districts of Gorakhpur and Basti Divisions.

As the annual JE vaccine procurement was in progress, Uttar Pradesh Government was offered available stock of vaccine and 15.47 lakh doses of JE vaccines were mobilized to the State before the scheduled JE vaccination drive from 31st May, 2010. Even before the supply of the vaccines for the campaign commenced, the Director General of Medical & Health Services expressed doubts about the quality of the vaccines. Therefore, Government of India also arranged for optical densitometry testing by M/s. Lisa Line Life sciences Pvt. Ltd. to test the vaccine quality. Except for a small quantity stocked at Maharajganj, the vaccines were found to be usable. It may be noted that part of the same lot of vaccines were used successfully in Kaithal district of Haryana in May, 2010.

However, State of Uttar Pradesh deferred the JE vaccination drive.

In 2010-11, the State of Uttar Pradesh has been supplied 5,53,350 doses of JE vaccine for routine immunization and quantities required in future for immunization would also be supplied.

Students living in barracks at Safdarjung Hospital Medical College

2482. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of students studying in Safdarjung Medical College, New Delhi and how many of them are in the first year;
- (b) the number of students living in barracks and those sharing a single room;
- (c) whether it is a fact that the barracks where students are living are in dilapidated condition and there is only one water cooler for all the students;
- (d) the time interval after which water tank is cleaned; and
- (e) the arrangements made so that the students may not have any inconvenience during the rainy season?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (e) Total number of students studying in Vardhman Mahavir Medical College at Safdarjung Hospital Medical College is 615 and number of students in the first year in 2010-11 will be 150. However, so far 132 first year students have joined and remaining 18 students will be joining after completion of second round counseling.

At present, no student is living in barracks. All have been shifted to the newly constructed hostel blocks in West Kidwai Nagar. The new Hostel blocks are having Reverse Osmosis (R.O.) systems for drinking water purposes.

Steps to prevent consumption of Tobacco by children

2483. SHRI M. RAMA JOIS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: